

- (v) Availability of essential food items at subsidized cost through Targeted public Distribution System and Antodaya Anna Yojana by Department of Food and Consumer Affairs.
- (vi) Provision of safe drinking water under the National Drinking Water Programme and sanitation under the Total Sanitation Campaign of Ministry of Rural Development etc.

Allocation to Bihar under CSS

2412. SHRI RAM KRIPAL YADAV: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of amount allocated under Centrally Sponsored Schemes of the Ministry to Bihar during 1998 to 2004 and 2004 to 2010; scheme-wise and year-wise;
- (b) the details of amount released against the above allocation during the above period, scheme-wise and year-wise; and
- (c) the details of amount already spent by Bihar Government against the above allocation and release?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) Under Centrally Sponsored Schemes of the Ministry of Women and Child Development, funds are released to the State on the basis of the pace of expenditure reported. The entitlement is finally worked out in accordance with the schematic norms and unspent / excess balance in a particular year is adjusted in the subsequent financial year.

The Scheme-wise details of funds released and expenditure reported for the last three years are given in Statement (*See below*). The details of funds released and utilized by the State in the period previous to 2007-08 are also given in the Annual Reports of the respective years of the Ministry. These are available in the Library of Rajya Sabha and may be referred to.

Statement

Details of funds released and utilized by States in the last three years

(Rs. in lakhs)

Year	Integrated Child Development Services (ICDS) Scheme				Swayamsidha		A Programme for Juvenile Justice		
	ICDS		Supplementary Nutrition Programme (SNP) *		Kishori Shakti Yojana (KSY)		Releases	Expenditure	Releases
	Releases	Expenditure**	Releases	Expenditure**	Releases	Expenditure			
2007-2008	21909.01	17293.86	19192.72	30395.74	*	67.45	492.45	475.60	242.98
2008-2009	17508.23	20764.15	15346.08	53026.76	216.15	505.00	***		-
2009-2010	28965.41	31936.07	40695.19	92263.92	-	45.75			Scheme has been merged with Integrated Child Protection Scheme. No grant was released during 2009-10 to the State Government of Bihar under ICPS. The entire amount of grants released had been utilized by the State Government.

(* Funds were not released due to huge savings of previous year)

(** Expenditure figures include the state's share also)

(***Swayamsidha ended on 31.3.2008)